

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2155**

TO BE ANSWERED ON THE 14TH MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

WOMEN CONSTABLES IN POLICE STATIONS

2155. SHRIMATI QUEEN OJA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of women constables and sub-inspectors posted in police stations across the country with district-wise;

(b) whether there is any limit fixed for the number of women constables in the police station and if so, the details thereof;

(c) whether there has been different limit earmarked in each State in this regard and, if so, the details thereof, State-wise;

(d) whether the Government has also set up some women police stations in each State and if so, the details thereof, State-wise and district-wise;

(e) the number of women police station in-charges posted in police stations across the country and the number of women police station in-charges posted in the State of Assam; and

(f) whether the Government is considering to increase the number of women police station in-charges and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) "Police" is a State subject falling in List-II (State List) of seventh schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UTs to increase the number of women personnel in police forces. The Central Government advises the States/UTs from time to time.

The Ministry of Home Affairs has issued advisories from time to time to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock. The district-wise data relating to number of women constables and sub-inspectors posted in police stations across the country is not maintained centrally. However, as per the data compiled by Bureau of Police Research & Development (BPR&D), as on 01.01.2022, the actual strength of women police personnel is 11.75% at all India level.

(d) to (f) "Police" being a State subject, it is for the States/UTs to set up women police stations in their respective State/UT and to post women police station in-charges. The district-wise and State-wise data of number of women police station in-charges posted in police stations are not maintained centrally. However, as per data compiled by BPR&D, as on 01.01.2022, State/UT-wise number of women police stations is given at Annexure.

State/UT-wise number of women police station as on 01.01.2022

Sl. No.	States/UTs	Number of women police stations
1.	Andhra Pradesh	18
2.	Arunachal Pradesh	6
3.	Assam	1
4.	Bihar	40
5.	Chhattisgarh	4
6.	Goa	1
7.	Gujarat	39
8.	Haryana	33
9.	Himachal Pradesh	11
10.	Jharkhand	33
11.	Karnataka	36
12.	Kerala	14
13.	Madhya Pradesh	52
14.	Maharashtra	NA
15.	Manipur	9
16.	Meghalaya	11
17.	Mizoram	1
18.	Nagaland	11
19.	Odisha	6
20.	Punjab	9
21.	Rajasthan	41
22.	Sikkim	2
23.	Tamil Nadu	202
24.	Telangana	16
25.	Tripura	7
26.	Uttar Pradesh	77
27.	Uttarakhand	2
28.	West Bengal	48
29.	Andaman and Nicobar Islands	0
30.	Chandigarh	1
31.	Dadra and Nagar Haveli and Daman and Diu	0
32.	Delhi	0
33.	Jammu and Kashmir	10
34.	Ladakh	1
35.	Lakshadweep	0
36.	Puducherry	3
	Total	745

Source: BPR&D